

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A.595 of 1998  
O.A.1477 of 1996

Date of Order : 21.12.1998

Present : Hon'ble Mr. Justice S.N. Mallik, Vice-Chairman.  
Hon'ble Mr. B.P. Singh, Administrative Member.

CALCUTTA MINT POLICE STAFF ASSOCIATION & ORS.

Vs.

UNION OF INDIA & ORS.

For the applicants : Mr. P.K. Munsi, counsel.

For the respondents : Mrs. Uma Sanyal, counsel.

ORDER

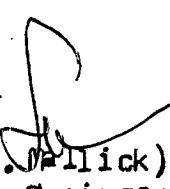
S.N. Mallik, V.C.

We have heard the 1st. counsel appearing for both the parties.

2. The applicants have filed an application being M.A.595 of 1998 for withdrawal of the O.A.1477 of 1996, on the ground stated therein.
3. The prayer is allowed. The O.A. is disposed of being withdrawn. M.A.595 of 1998 also stands disposed of.
4. No order is passed as to costs.

B.P. Singh

(B.P. Singh)  
Administrative Member

  
(S.N. Mallik)  
Vice-Chairman

R. S.